

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 23.07.2019 (TUESDAY)

COURT II
02:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 136 of 2018	Morepen Laboratories Ltd. Vs. Regional Director (Northern Region) and Anr.	SumeshDhawan	Anil Panwar, AnooshaPanwar- R& R2

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors.	Anna Malhotra	Raktim Gogoi
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